

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 117  
(IB)-477(PB)/2017

**IN THE MATTER OF:**

Au Small Finance Bank Ltd	...	Applicant/Petitioner
Vs		
Prabhu Shanti Real Estate Pvt Ltd	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 02.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP	Mr. Shantanu Sharma, Adv. Abhishek Anand, Resolution Professional
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**ORDER**

In CA-184/2020 and IA-1028/2018, both the parties are hereby directed to file their written submissions (preferably in not more than two pages) by next date of hearing.

List CA-184/2020 and IA-1028/2018 along with other pending applications for hearing on **04.01.2021**.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**